

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JIND.

ORDER

In view of the directions issued by the Hon'ble High Court of Punjab and Haryana, Chandigarh, vide letters bearing No. 41/RG/Spl./Misc. dated 06.10.2020, 42/RG/Spl./Misc. dated 09.10.2020 and 46 RG./Spl./Misc. dated 08.01.2021 as well as in view of intensity of Covid-19 pandemic in this Sessions Division, the restrictive functioning of Courts will continue however all the Judicial officers will hold their respective Courts physically from 11.01.2021 onwards daily except Saturdays, Sundays & Gazetted holidays and take up matters as detailed in above mentioned letters dated 06.10.2020 & 09.10.2020 as well as relevant instructions detailed in previous orders of this office. There will be no restriction on urgent/non-urgent filing of new cases.

Judicial Officers should call the staff attached to their Courts /establishment as per their requirement subject to conditions imposed by Govt. of India, Haryana Government or Hon'ble High Court from time to time. Further, all the Judicial Officers will work from home on working Saturdays till further orders in compliance of the instructions of Hon'ble High Court conveyed vide order dated 25.09.2020.

Further, it is advised that the guidelines/Health Advisories and other SOP's issued by Govt. of India, Haryana Government or Hon'ble High Court from time to time in view of the prevailing threat of Novel Corona Virus (COVID-19) shall be strictly followed.

Note:- Court timings and Office timings to be observed by the Judicial Offices and Court Staff shall be as per Correction Slips No. 37 Rules/II.D4 & 77 Rules/II.D4 both dated 16.11.2018 of Hon'ble High Court conveyed vide this office Endorsement No. 18698-

714 & 18715-32 dated 27.11.2018 respectively to all the Judicial Officers posted in this Sessions Division.

District & Sessions Judge,
Jind.

Endst. No. 233-261

Dated 09/01/2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab & Haryana High Court, Chandigarh.
2. All the Judicial Officers posted in this Sessions Division with a direction to send number of cases listed, gist of work done and disposal of cases on daily basis to this office, for onward transmission to the Hon'ble High Court.
3. The Deputy Commissioner, Jind.
4. The D.I.G-cum-Superintendent of Police, Jind.
5. The District Attorney, Jind.
6. The Superintendent, District Jail, Jind.
7. The Civil Surgeon, Jind.
8. The President, Bar Associations, Jind, Narwana and Safidon.
9. The System Officer/System Assistants to upload this order on website of this office.
10. Reader/Ahlmad/Superintendent Gr.II, Judicial Branch/S.A to note for compliance.

District & Sessions Judge,
Jind.